

## **Insolvency and Bankruptcy Board of India**

### **Subject: Composition of the Governing Board**

Shri Amardeep S. Bhatia, Joint Secretary, Ministry of Corporate Affairs, was appointed as ex-officio member of the Governing Board, as a representative of Ministry of Corporate Affairs, Government of India, vide Ministry of Corporate Affairs Order dated 1<sup>st</sup> October, 2016.

2. In exercise of the powers conferred by clause (b) of sub-section (1) of section 189 of the Insolvency and Bankruptcy Code, 2016 (31 of 2016), the Central Government has appointed Shri Gyaneshwar Kumar Singh, Joint Secretary, Ministry of Corporate Affairs as ex-officio member in the Insolvency and Bankruptcy Board of India vice Shri Amardeep S. Bhatia, Joint Secretary, Government of India, vide MCA Notification dated 22<sup>nd</sup> February, 2018 in the Gazette of India (placed at Annexure A) .

3. This is submitted for information of the Governing Board.



# भारत का राजपत्र The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)

PART II—Section 3—Sub-section (ii)

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कारपोरेट कार्य मंत्रालय

अधिसूचना

नई दिल्ली, 22 फरवरी, 2018

**का.आ. 780(अ).**—केंद्रीय सरकार दिवाला और शोधन अक्षमता संहिता, 2016 (2016 का 31) की धारा 189 की उपधारा (1) के खंड (ख) के द्वारा प्रदत्त शक्तियों के अनुसरण में श्री ज्ञानेश्वर कुमार सिंह, संयुक्त सचिव, कारपोरेट कार्य मंत्रालय को श्री अमरदीप सिंह भाटिया, संयुक्त सचिव के स्थान पर भारतीय दिवाला और शोधन अक्षमता बोर्ड में पदेन सदस्य के रूप में नियुक्त करती है।

[फा.सं. 30/2/2016-इंसोल्वेंसी अनुभाग]

के.वी.आर. मूर्ति, संयुक्त सचिव

MINISTRY OF CORPORATE AFFAIRS

NOTIFICATION

New Delhi, the 22nd February, 2018

**S.O. 780(E).**—In exercise of the powers conferred by clause (b) of sub-section (1) of section 189 of the Insolvency and Bankruptcy Code, 2016 (31 of 2016), the Central Government hereby appoints Shri Gyaneshwar Kumar Singh, Joint Secretary, Ministry of Corporate Affairs as *ex-officio* member in the Insolvency and Bankruptcy Board of India vice Shri Amardeep S. Bhatia, Joint Secretary.

[F. No. 30/02/2016-Insolvency Section]

K. V. R. MURTY, Jt. Secy.

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